

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

THIRTY-SECOND REPORT

(Presented on 8.3.2002)

The Business Advisory Committee held a sitting on Thursday, the 7th March, 2002.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The Salaries and Allowances of Officers of Parliament and Leaders of Opposition in Parliament (Amendment) Bill, 2002.
(Consideration and passing) | ½ hour |
| (2) Discussion on the Motion of Thanks on the President's Address | May be taken up on Wednesday, the 13 th March and Thursday, the 14 th March, 2002. |
| (3) General Discussion on General Budget for 2002-2003 | |
| (4) Discussion and Voting on Demands for Grants on Account (General) for 2002-2003. | May be taken up on Friday, the 15 th March and |
| (5) Discussion and Voting on Supplementary Demands for Grants (General) for 2001-2002. | Saturday, the 16 th March, 2002. |
| (6) Discussion and Voting on Demands for Excess Grants (General) for 1998-99. | |
| (7) Discussion on Statutory Resolution seeking disapproval of the Prevention of Terrorism (Second) Ordinance, 2001. | May be taken up on Monday, the 18 th March, 2002 and |
| (8) The Prevention of Terrorism Bill, 2002.
(Replacing the Ordinance)
(Consideration and passing) | concluded on the same day. |

- (9) General Discussion on Railway Budget for 2002-2003.
- (10) Discussion and Voting on Demands for Grants on Account (Railways) for 2002-2003.
- (11) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2001-2002.

May be taken up on Tuesday, the 19th and Wednesday, the 20th March, 2002.

- (12) Government Legislative Business.

May be taken up on Thursday, the 21st March, 2002.

3. The committee recommend that in order to provide sufficient time for completion of essential Government and other business, the sitting of House fixed for Monday, the 11th March, 2002, which was earlier cancelled, may be held as scheduled.

4. The Committee also recommend that the discussion on Gujarat issue may be taken up on Monday, the 11th March, 2002.

P.M. SAYEED

**Chairman (Ex-officio)
BUSINESS ADVISORY COMMITTEE.**

NEW DELHI,
March 7, 2002
Phalguna 16, 1923 (Saka)